

5 (A) 4 0-A-635/89
22-3-96 Hon. Mr. S. K. Gupta, A.M.
Hon. Mr. T. L. Verma, J.M.

No time left. Adjourned

to 12-4-96 for hearing.

BoC
an

AK
RA not has been
filed yet.

11/4/96

12.4.96

Hon. Mr. T. L. Verma, J.M.

Hon. Mr. D. S. Baweja, A.M.

Advocate have resolved

not to work today. Adjourned to

07.5.96. Boc



267.96

Hon. Dr. R. K. Saxena J.M.

Hon. Mr. D. S. Baweja A.M.

None is present for the applicant.

Shri Ashok Mohilay present for the respondents.

This case was ordered on 12.9.94 to
be listed for final hearing on 13.9.94
but none had appeared for the parties.

It was adjourned to 23.2.96 when none
appeared for the applicant while counsel
for the respondents was present. Again
it was adjourned to 14.3.96 when none
was present for the parties. It was, however,
adjourned to 12.4.96. But ^{on} that date
the lawyers were on strike and then it
was adjourned to 7.5.96. It was declared
public holiday because of election. It
was adjourned to this date, when

Pro

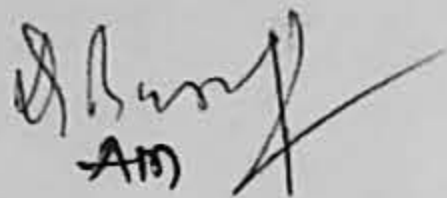
b.R
R.A. not filed.
Submitted for hearing
on 26-7-96. SS
25/7/96

Cont---

again counsel for the applicant
is not present even the RA has
not been filed. It appears that
the applicant is no interest to pursue
this case. It is therefore, dismissed
for default.



JM


AM

AM